

WEEKLY BOARD 28.09.2020 TO 30.09.2020
DAILY BOARD DATED 28/09/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matters on Daily Board will be taken up

Sr.No.	Case Number	Parties Name	Stage
1	Email in ABA 999/2019	Urmila S. Lunvara (Complainant) (State- MRA Marg P. Stn.) V/s. Mahesh Madhukar Palkar	Say & hearing

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Sr.No.	Case Number	Parties Name	Stage
1	ABA 119/2020	Sunil Narendra Singh And 2 Others V/s State Byculla Police Station	Order
2	MA SC ST 835/2020	Manisha Uttam Kunde V/s Ramendu Deb and 7 Ors.	Hearing

DAILY BOARD DATED 30/09/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
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Sr.No.	Case Number	Parties Name	Stage
1	MA SC ST 230/2019	The State Deonar P.Stn. V/s Sushil Omprakash Budhiya and Others	Hearing
2	MA SC ST 990/2019	Sanjay Sushil Bhosale V/s The State of Maharashtra Assistant Commissioner of Police, Deonar Division and Others	Hearing

